

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAHYADRI AGRO INDUSTRIES AND FOODS PRIVATE LIMITED Date of Commencement of Liquidation: 29-01-2021; List of Stakeholders as on Date: 19-03-2021; Name of IP: Mr. Ravi Bagri; Last 5 digitof registration number: 11344

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	2636859	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	150000	0	0	0	NA
3	Secured financial creditors	2	350470782	2	349599057	0	728483	143241	Annexure 3
4	Unsecured financial creditors	6	32165141	5	12807000	0	19358141	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	7	4793558	5	1213791	0	19467	3560300	Annexure 6
7	Operational creditors (Government Dues)	1	12222979	0	0	0	12222979	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	2854927	3	1313761	0	50000	1491166	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		19	402507387	15	367720468	0	32379070	5194707	